

National Company Law Appellate Tribunal, New Delhi
Company Appeal (AT) (Insolvency)No. 1521 of 2019

In the matter of :

Regional P.F.CommissionerAppellant

Vs.

**T.V.Balasubramanian(RP)(Sholingur
Textiles Ltd.)& Anr.** ...Respondents

Present:

Appellant: Mr. Manish Dhir,Advocate

Respondent: Ms.Namitha Mathews, Mr. Pulkit Malhotra, Advocates

ORDER

24.02.2020 Heard both sides. **Judgment is Reserved.**

The Learned Counsel appearing for the parties is directed to file written submissions containing not more than three pages, within three days from today.

(Justice Venugopal M.)
Member(Judicial)

(V.P.Singh)
Member(Technical)

(ShreeshaMerla)
Member(Technical)

sr/nn